

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH**

(Video Conference)

PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 03:30 P.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/184/241/AMR/2019		241	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 others
	IA NO.147/2020		

ORDER

Due to Power Grid Network Breakdown, the hearing could not be conducted today. Post the matter along with IA on 02.07.2024.



MEMBER JUDICIAL